

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.155/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJEE, Sr Adv
 2. SWAPNA CHOUBEY, Adv.
 3. TANVEE, PCS
- } Respondents

Tanvee
13/10/17

4. CS. SANJAY KUMAR GUPTA
(PCS)
 5. CS. ROHIT KUMAR KESHARI
(ORDER)
- } PETITIONER.

Rohit Keshari

Ld. Counsel for the petitioner and the respondents are present. 13/10/17
List on 17/10/2017.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)